

(18)

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA) No.217//KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company	IFGL Refractories Limited		
Under Section	232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	MANJU BANERJEE ADVOCATE	}	IFGL REFRactories LTD.
2	A P AGARWAL ADVOCATE		R. P. T 26/7/2017
3.	Mr. TAPAS KR. DAS Advocate	R.D.(ER) MCAT	26/7/2017

ORDER

Ld. Counsels for the petitioners and Shri Tapas Kr. Das, Asstt. Director from the Office of the Regional Director, Eastern Region representing the Central Government are present.

Heard. Reserved for order.

Sd.
(Vijai Pratap Singh)
Member (J)

1